

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 374 OF 2016 &
DFR NO. 1061 OF 2016**

Dated: 08th July, 2016

In the matter of :

**Power Company of Karnataka Ltd.
Versus
Maharashtra Electricity Regulatory
Commission & Ors.**

....Appellant(s)

....Respondent(s)

ORDER

The Court has not assembled on 07.07.2016 on account of declared holiday.

As agreed by the parties, list the matter on **13.07.2016.**

COURT MASTER